

# **PATNA HIGH COURT, PATNA**

## **NOTICE**

**Limited Competitive Examination for selection/ appointment to the post of Assistant in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date.**

It is for information to all concerned that the Subjective test held on **26<sup>th</sup> September, 2020 (Saturday) in the High Court premises from 11:00 A.M. to 01:00 P.M.** has been cancelled by the Court.

A fresh Subjective test shall be conducted in respect of 97 candidates/ employees of the Court who had appeared at the earlier test.

By Order



**Registrar General**

**Dated:- 04<sup>th</sup> February, 2021**